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## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

Mention

C.P.No. 254/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th May, 2017, 10.30 A.M

Name of the Company		Sanjay kariwala & O	rs.	
		-Versus-		
		Kariwala Designers Pvt.Ltd. & Ors.		
Under Section		241/242		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
3.	MR. N. DAYAVA Ms. PRITMA B		For yethous	30/5/17
(·	SWAPNA (	CHOURM, AND 27HA SHARMA, "	AW) R-23,485	30/3) un ;

## ORDER

Ld. Counsels for the petitioners and the respondent nos. 2, 3, 4 and 5 are present.

Heard, Admit.

Reply may be filed within four weeks, thereafter rejoinder, if any, may be filed within two weeks.

Both the parties are directed to maintain status quo regarding composition of Board of Directors, shareholdings and fixed assets.

List the matter on 26/07/2017.

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)